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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 17/7/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/85/IB/2018
PETITION NUMBER : TCP/351/IB/2017
NAME OF THE PETITIONER(S) : FUJITEC INIDA PVT LTD
NAME OF THE RESPONDENT(S) : MARG LIMITED
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. Kevin Thomas
For A. Narayanan.

Applicant Counsel



2. V.J. ARUL RAJ

COUNSEL FOR RESPONDENT



ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they have paid part of the claim amount and they have made a proposal to complete the execution of the work and also to settle the matter. In this regard, talks are in progress and prayed for time to make submissions. Counsel for petitioner stated that there is no acceptable proposal from the respondent and had no objection to grant time for making submissions to the respondent. Time is enlarged at request. Put up on 07.08.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)